

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 12.10.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	SU 3930/13	ANANDJI PADAMSHI SHAH Vs MCGM	Order	Manish Jagani	
2.	SU 2891/11	HARKESH MOTILAL PAL Vs MCGM	HCTB	V. S. Bhadkamkar	
3.	SU 245/10	MS.R.P.APPARELS Vs MCGM	Argument	J. J. Shah	
4.	SU 2699/10	SUJATA CHANDRAKANT PATIL Vs MCGM	Argument	A. M. Saraogi	
5.	SU 2766/18	Kasim Suleman Shah Vs MCGM	N/M Hearing	D. Mishra	
6.	SU 2032/14	RAMKRISHANA Y KHAMKAR Vs MCGM	N/M Reply	S. Kudalkar	
7.	SU 1330/15	Shyam Rajkishore Singh Vs M.C.G.M.	HCTB	S. B. Legal Ass.	

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 13.10.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	SU 806/11	SUSHMA VINOD DESAI Vs MCGM	Argument	N. G. Pardeshi	
2.	SU 2445/12	DEVENDRA S. GAJAKOS Vs MCGM	Framing Issues	B. N. Kulkarni	
3.	SU 909/13	CHANDRIKA J RAJBHAR Vs MCGM	Framing Issues	Srivastav	
4.	SU 3230/13	DINESH TOKARSHI SAVLA AND ORS Vs MCGM	Framing Issues	M. Pabale	
5.	St. 4001/20		N/M Hearing		
6.	SU 2798/06	MAZGAON TADWADI B.I.T.CHAWL NIWASI VASAHAT BACHAV Vs B.M.C. ORS.	N/M Hearing	Anil Mishra	
7.	SU 3261/06	GOSPEL LITERATURE SERVICE Vs THE ASST.COMM.BM.C.	N/M Hearing	Auroma Law	
8.	SU 1940/19	Mr. Zulfikar Ali Shaikh Vs MCGM	N/M Hearing	Mohit Jadhav	

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 14.10.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	St. 4035/20	Damji Vora - Muffadal Dohadwala Vs Designated Officer	N/M Hearing		
2.	St. 3839/20	Hemavanda B. Namdarian Vs Designated Officer	Compliance		
3.	SU 2410/17	Shaila Maruti Naik Vs MCGM		N. N. Vaishnawa	
4.	SU 2448/17	Yogesh Keshav Bele & Ors. Vs 1. MCGM		N. N. Vaishnawa	
5.	SU 3469/14	Smt. Veena Shrikant Naik & Anr. Vs MCGM	Order	P. S. Madkaikar	
6.	SU 201/17	Sahid Ali Sayeed Ali Vs The M.C.G.M.	Order	A. K. Upadhyay	
7.	SU 2369/16	Naazma Parveen & Ors. Vs MCGM	Argument	M. I. Ali	
8.	SU 2678/11	MOHABBAT ALI BASALAT SHAIKH AND ORS Vs MCGM	Hearing	Halai & Co.	

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 15.10.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	St. 4147/20	Avinash Ghisulal Jain Vs MCGM	N/M Hearing		
2.	St. 4148/20	Swastik Jewellers Vs MCGM	N/M Hearing		
3.	St. 4149/20	Swastik Jewellers Vs MCGM	N/M Hearing		
4.	St. 4240/20	Shri Dinesh Gopinath Dubey Vs MCGM	N/M Hearing		
5.	St. 4302/20	Bhavarlal Sohanlal Jain Vs MCGM	N/M Hearing		
6.	St. 4287/20	Subhash Ramkrishna Khanvilkar Vs MCGM	N/M Hearing		
7.	SU 1138/13	SHABANA ASHFAQ ANSARI Vs MCGM	Draft Issues	Shamim & Co.	
8.	SU 1139/13	MOHAMMAD ASHIFAQ ANSARI Vs MCGM	Draft Issues	Shamim & Co.	

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 16.10.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	St. 4031/20		N/M Hearing		
2.	St. 4032/20		N/M Hearing		
3.	St. 4180/20		N/M Hearing		
4.	St. 4296/20	Mr. Javed Arif Agwan Vs MCGM	N/M Hearing		
5.	St. 4758/20		N/M Reply		
6.	SU 2014/09	WILDLIFE WANDERERS NATUR FOUNDATION ANR Vs MCGM	Argument	K. R. Tiwari & Co.	
7.	SU 2404/10	MRS. DILSHAD MOHAMMED AFZAL AND ORS Vs	N/M Hearing	M. Y. Sayani	
8.	SU 2431/08	Mahjabeen Raihan Ansari Vs B.M.C.	N/M Hearing	Sayed Akhtar	

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DAILY BOARD CIVIL CAUSE LIST OF DATE 17.10.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	S.C. 865/19	Chembur Police Station Vs Janakbahadur Motisingh Thapa	Appearance		
2.	S.C. 894/19	Azad Maidan Police Station Vs Sapana Hilari Parera	Appearance		
3.	S.C. 803/19	Vashi Rly. Police Station Vs Paresh Vitthal Mahakal and Ors	Compliance		
4.	S.C. 960/19	R.A.K. Marg Police Station Vs Vilas Tanaji Chorge	Compliance		
5.	S.C. 899/19	Nehrunagar Police Station Vs Zubeda Nisar Mustafa and Ors.	Argument		
6.	SU 785/09	SMT.BHARATI NARESH MEHTA ORS Vs SHRI VIJAY GHAG ANR	N/M Hearing	R. R. Sharma	
7.	SU 1986/11	SHEKHAR APPU SHETTY Vs MCGM	N/M Hearing	D. A. Thorat	
8.	SU 2237/12	IVORY TOWERS CO OP HSG SOC LTD Vs AJMERA REALTY AND INFRA INDIA LTD AND ORS	N/M Hearing	K. D. Shah	